

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 30.08.2022 (TUESDAY)

COURT-IV

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

10:30 AM

In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial) and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 640 of 2022 & I.A. No. 1746 of 2022	SREI Equipment Finance Ltd. Vs. Uday Narayan Mitra IRP of ARSS Infrastructure Projects Ltd.	Aditya Kanodia	Sahasransu Sourav

For Hearing

2.	Comp. App. (AT) (Ins) No. 637 of 2019 & I.A. No. 1927, 3057 of 2019 & 583 of 2020	Liberty House Group Pte Ltd. Vs. Dinkar T. Venkatasubramanian	Prachi Johri	Sumesh Dhawan Sumant Batra-RP
3.	Comp. App. (AT) (Ins) No. 796 of 2019 & I.A. No. 970 & 971 of 2020	Directorate of Revenue Intelligence. Vs. Shree Ganesh Jewellery House & Ors.	Ajit Sharma	Pratiksha Sharma-R1 & R2 Ruchir Mishra-Interveners
4.	Comp. App. (AT) (Ins) No. 1234 of 2019 & I.A. No. 3581, 3582 of 2019 & 612, 1042 of 2020	Fort Gloster Industries Ltd (Cable Works) Sramik Karmachari Union (INTUC) & Ors. Vs. Resolution Professional, Gloster Ltd. & Ors. With	Kunal Chatterji	Anand Varma-R1 Anil Agarwalla-R2 D.N. Sharma-R4
5.	Comp. App (AT) (Ins) No. 1272 of 2019	West Coast Paper Mills Ltd. Vs. Bijay Murmuria, R.P. of Fort Gloster Industries Ltd. & Ors. With	Siddartha Sharma	Anil Agarwal Dinkar Singh Anand Varma (RP)
6.	Comp. App (AT) (Ins) No. 1338 of 2019 & I.A. No. 4169 of 2019 & 135, 136 of 2020	Gloster Ltd Vs. The resolution Professional, Fort Gloster Industries Ltd. & Anr. With	Anil Agarwalla	Anil Agarwal Dinkar Singh Anand Varma (RP)

7.	Comp. App (AT) (Ins) No. 1343 of 2019 & I.A. No. 3823, 3824, 3825 & 3826 of 2019 & 470 of 2020	Gloster Cables Ltd. Vs. Fort Gloster Industries Ltd. & Ors. With	Varsha Banerjee	Anil Agarwal Dinkar Singh Anand Varma (RP)
8.	Comp. App. (AT) (Ins) No. 714 of 2020 & I.A. No. 1932, 1933 & 1934 of 2020	Fort Gloster Industries Ltd. (Cable Works) Sramik Karmachari Union (INTUC) Vs. Gloster Ltd. & Ors/	Kuntal Chatterji	Anil Agarwalla-R1 Anuj Singh-R2 Dinkar Singh-R3
9.	Comp. App. (AT) (Ins) No. 990 of 2020	Shree Pathology Laboratory Vs. Bigdream Ventures Pvt. Ltd.	Tarun Arora	Ishaan Patkar Arnav Narain

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1. Notice Board
2. Website: www.nclat.nic.in

By order of Hon'ble Chairperson
-sd/-
Registrar